

had been allotted by the Department of Rehabilitation to the Society and Rs. 10 lakhs had been deposited by the Society as part payment.

(b) It is not clear what assurance given in the last Lok Sabha is being referred to.

(c) Regarding finalisation of prices etc., the matter is being looked into by the Department of Rehabilitation.

Journalists occupying Government Accommodation

1832. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether journalists occupying Government accommodation in Delhi were served with notice to pay penalty rents in May, 1977 even after Government stated in the House in the last session its intention to continue to provide accommodation at normal rates;

(b) if so, whether any inquiry has been held in the matter; and

(c) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). Government have decided to revive the Press Pool. Formal orders on the subject would be issued soon. Pending issue of formal orders, certain bills for the month of April, 1977, at market rates were issued but payment at those rates has not yet been received. Any excess amount, included in the bills, would be adjustable after the issue of final orders.

मान्यता प्राप्त गैर-सरकारी कालेजों के अध्यापकों को विश्वविद्यालय अनुदान आयोग द्वारा स्वीकृत वेतनमान दिया जाना

1833. डा० लक्ष्मीनारायण पंडेय : क्या शिक्षा समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मान्यता प्राप्त गैर-सरकारी कालेजों के अध्यापक इस बात की मांग कर रहे हैं कि उन्हें विश्वविद्यालय अनुदान आयोग द्वारा सिफारिश किए गए वेतनमान दिए जाएं; और

(ख) इस बारे में सरकार का क्या प्रतिक्रिया है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्दर) : (क) विश्व-विद्यालय अनुदान आयोग द्वारा सिफारिश किए गए तथा कन्द्राय सरकार द्वारा अनुमोदित वेतनमान प्राइवेट कालेजों के अध्यापकों पर भी लागू होते हैं तथा जहाँ पर इनका पालन नहीं किया जाता है वहाँ पर प्रभावित लोगों द्वारा इस की मांग है।

(ख) इस विषय पर राज्य सरकारों द्वारा निर्णय किया जाना है।

Rehabilitation of refugees in Dandakaranya

1834. SHRI K. N. DASGUPTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any survey was made about the rehabilitation of refugees in Dandakaranya during the last ten years to ascertain the problems of the

people there; if so, what does the survey indicate;

(b) what is the size of the population today and how does it compare with the size ten years ago; and

(c) what steps have been taken to give facilities like roads, water supply, hospitals, schools, markets, etc. there?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. Apart from the periodic review of the entire rehabilitation programme by the Dandakaranya Development Authority, a survey of the non-agriculturist families settled in Dandakaranya was conducted in 1971. The survey noted that their settlement had not been as successful as that of agriculturist settlers and that more attention and guidance were required, besides some more financial help. In this regard, appropriate action was taken by the Dandakaranya Development Authority and the Government.

(b) The population of displaced persons as on 30-4-77 was 19,976 families of settlers and 5,671 families in relief stage in *karmi shibirs*, as against 10,222 families of settlers and 889 families in relief stage in transit centres on 30-4-1967.

(c) A statement containing these details is attached.

Statement

Facilities like Roads, Water Supply, Hospitals, Schools, Markets, etc. provided in the Dandakaranya Project

(1) *Roads :*

(a) Main roads	474 Kms.
(b) Tribal roads	281 Kms.
(c) Link roads	750 Kms.

(2) *Water Supply :*

(a) *Irrigation projects—*

(i) completed . . .	2
(ii) under construction.	3
(b) Minor Irrigation Schemes . . .	33
(c) Village tanks . . .	271
(d) Head water tanks	315
(e) Masonry wells . . .	441
(f) Tube-wells . . .	1454

(3) *Hospitals & Other Medical institutions :*

(a) Hospitals and Primary Health Centres . . .	14
(b) Dispensaries . . .	3
(c) Health sub-centres . . .	13
(d) Primary Emergency Aid Centres . . .	51

(4) *Schools :*

(a) Primary . . .	287
(b) Middle . . .	28
(c) High . . .	4

(5) *Markets :*

(Weekly Hats) . . .	20,
	in addition to 30 already existing.

गेहूं की उत्पादन लागत और बसूली मूल्य

1835. श्री खरसेन चौधरी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि:

(a) कृषि मूल्य आयोग के अनुसार गेहूं की उत्पादन लागत कितनी है और किसानों को गेहूं सरकार को किस मूल्य पर बेचना पड़ता है; और